

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Ashok Kumar Singh, Secretary, DLSA, Garhwa,
2. Sri Yogesh Chandra Verma, Civil Judge (Sr. Div)-cum-Special Judge, Economic Offences, Jamshedpur,
3. Sri Manoj Kumar Tripathi, Civil Judge (Sr. Div)-cum-Special Judge, Economic Offences, Dhanbad,
4. Ms. Kashika M. Prasad, Civil Judge (Sr. Div)-cum-J.M., Giridih,
5. Ms. Kusum Kumari, Civil Judge (Sr. Div)-cum-Special Judge, Economic Offences, Ranchi,
6. Ms. Kalpana Hazarika, Civil Judge (Sr. Div)-cum-J.M., Dhanbad,
7. Sri Daya Ram, Civil Judge (Sr. Div)-cum-J.M., Jamshedpur,
8. Sri Sachindra Birua, Civil Judge (Sr. Div)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Bokaro
9. Sri Abhimanyu Kumar, Civil Judge (Sr. Div)-I-cum-A.C.J.M., Ramgarh,
10. Sri Sanjeev Jha, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary, DLSA, Hazaribagh,
11. Sri Rajesh Kumar Singh, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Ranchi,
12. Sri Akhilesh Kumar Tiwari, Civil Judge (Sr. Div)-cum-J.M., Ranchi,
13. Ms. Neerja Ashri, Civil Judge (Sr. Div)-cum-J.M., Bokaro (Bermo at Tenughat),
14. Sri Avinash Kumar Dubey, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Dhanbad,
15. Sri Arvind Kumar No. 2, Civil Judge (Sr. Div)-cum-J.M., Ranchi,
16. Sri Kankan Pattadar, Civil Judge (Sr. Div)-cum-J.M., Ranchi,
17. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Lohardaga,
18. Sri Koushik Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Gumla,
19. Sri Sailendra Kumar, Civil Judge (Sr. Div)-cum-J.M., Dhanbad,
20. Sri Braj Kishore Pandey No. 2, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Gumla,
21. Sri Prem Shankar, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Ramgarh,
22. Sri Suraj Prakash Thakur, Civil Judge (Sr. Div)-cum-J.M., Dhanbad,
23. Sri Soumendra Nath Sikdar, Secretary, DLSA, Jamshedpur
24. Sri Shankar Kumar Maharaj, Civil Judge (Sr. Div.)-cum-J.M., Giridih,

Sub: - Nomination for attending two days Inter Disciplinary Conference (C-4) on “Revenue Laws” on 9th – 10th September, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Inter Disciplinary Conference (C-4) on “Revenue Laws” on 9th – 10th September, 2017 with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 09.09.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid Conference. Also, you are requested to attend the Conference alongwith tabs for ready reference to Bare Acts.

I am further directed to inform that the arrangement for stay for the participants will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 08th September till the evening of 10th September, 2017.

Yours faithfully,
Sd/- R.K. Vaish
Registrar (Administration)

Memo No. 2911 /Apptt.

Dated, Ranchi, the 06.7.17

Copy forwarded to the Principal District & Sessions Judges, Garhwa / Jamshedpur / Dhanbad /

Giridih / Bokaro / Ramgarh / Hazaribagh / Lohardaga / Gumla including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 483/JAJ dated 13.06.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


05.07.17
Registrar (Administration)